

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1248**  
ANSWERED ON 3<sup>RD</sup> MARCH, 2016

**NEW NATIONAL HIGHWAYS**

1248. SHRI MD. BADARUDDOZA KHAN:  
SHRI DEVAJIBHAI G. FATEPARA:  
SHRI BHARTRUHARI MAHTAB:  
SHRI SANJAY DHOTRE:  
SHRI RAM CHARAN BOHRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the criterion adopted by the Government for construction of new National Highways (NHs) in the country along with the details of the new NHs constructed in the country during each of the last three years and the current year, State/UT-wise;
- (b) the details of the funds allocated/released by the Government for construction of such NHs in the country along with its utilisation during the said period, State/UT-wise;
- (c) the mechanism put in place by the Government for monitoring the optimum/proper utilisation and to restrict diversion of such funds across the country;
- (d) whether certain engineering defects in construction of such NHs have come to the notice of the Government during the said period, if so, the details thereof, NH-wise; and
- (e) the remedial measures taken by the Government to remove such defects and achievements thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) The construction and maintenance of National Highways (NHs) including new national highways in the country is a continuous process and proposals for NHs construction are sanctioned on the basis of inter-se priority and availability of funds and traffic levels. The State/UT-wise details of the NHs constructed in the country during each of the last three years and the current year are at Annexure-I.

(b) The State/UT-wise details of the funds allocated/utilized by the Government for construction of NHs in the country are at Annexure-II.

(c) The utilization of funds in a particular project depends on the mode of implementation and is governed under project specific concession agreement/contract agreement. Monitoring is done by the project authorities, the HQs and at the highest level in the Ministry on a regular basis.

(d) and (e) No Madam. The National Highways are constructed as per the IRC guidelines and Ministry's standard specifications for Roads and Bridge works by adopting e-tendering. Whenever there is a defect in the construction, the same is rectified by the contractor within the defects liability period. Regular Meetings of Infrastructure Committee headed by Minister for Shipping, Road Transport & Highways are being taken for regular monitoring of projects. Apart from this, regular review meetings are held with project developers, State Governments and contractors in Head Quarter as well as in field offices with the implementing agencies for removing hurdles in timely completion of projects.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1248 ANSWERED ON 03.03.2016 ASKED BY SHRI MD. BADARUDDOZA KHAN, SHRI DEVAJIBHAI G. FATEPARA, SHRI BHARTRUHARI MAHTAB, SHRI SANJAY DHOTRE AND SHRI RAM CHARAN BOHRA REGARDING NEW NATIONAL HIGHWAYS

**State wise details of National Highway Construction during the last three year and Current Year till January 2016**

Sl. No.	Name of the State / Union Territory	Construction (km)			
		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	448.65	162.75	136.35	352.35
2	Arunachal Pradesh	49.86	122.4	87.67	44.51
3	Assam	188.053	226.34	177.77	65.554
4	Bihar	428.95	195.26	114.6	145.788
5	Chandigarh	0	0	1	0
6	Chhattisgarh	325.77	165.1	306.87	200.73
7	Delhi	0	0	0	0
8	Goa	0	0	0	10
9	Gujarat	283.94	155.99	139.06	248.55
10	Haryana	92.74	34.48	86.08	156.62
11	Himachal Pradesh	45	30	34	103
12	Jammu & Kashmir	130.45	166.87	57.08	19.9
13	Jharkhand	268	175.15	125.7	99.73
14	Karnataka	291.113	49.54	129.83	243.2
15	Kerala	5.72	21.4	29.4	9.795
16	Madhya Pradesh	478.91	492.07	335.16	229.49
17	Maharashtra	391	228.99	123.73	230
18	Manipur	58.93	74.35	45.83	1.5
19	Meghalaya	292.907	303.18	88.3	24.27
20	Mizoram	23.2	5.11	5	33.99
21	Nagaland	33.49	0	13	15
22	Odisha	361.147	246.04	385.7	275.98
23	Puducherry	0	0	14.2	22.32
24	Punjab	150.43	37.18	114.87	80.5
25	Rajasthan	260.36	434.13	852.9	907.59
26	Sikkim	9	8	29.81	0
27	Tamil Nadu	537.155	242.29	58.03	156.05
28	Telangana			171	225.5
29	Tripura	19.73	2.51	18.34	0
30	Uttar Pradesh	334.39	484.62	541.96	503.83
31	Uttarakhand	44.27	6.37	48.73	299.85
32	West Bengal	179.588	189.82	138.03	88.16
33	A & N Islands	0	0	0	0

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1248 ANSWERED ON 03.03.2016 ASKED BY SHRI MD. BADARUDDOZA KHAN, SHRI DEVAJIBHAI G. FATEPARA, SHRI BHARTRUHARI MAHTAB, SHRI SANJAY DHOTRE AND SHRI RAM CHARAN BOHRA REGARDING NEW NATIONAL HIGHWAYS

**State wise details of funds allocated and utilized in NH Construction during the last three year and Current Year till January 2016**

Sl. No.	State	Allocation				Expenditure			
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	186.70	188.03	263.51	144.00	190.99	187.62	263.51	144.00
2	Arunachal Pradesh	0.00	1.09	0.50	2.40	0.00	1.09	0.50	1.83
3	Assam	176.00	205.09	141.76	51.40	154.14	199.41	141.76	47.25
4	Bihar	140.00	304.56	276.65	476.26	128.94	271.33	276.65	338.60
5	Chandigarh	2.80	0.92	4.95	1.00	2.53	0.92	4.95	0.00
6	Chhattisgarh	73.50	43.35	62.17	30.00	65.41	25.29	62.17	29.96
7	Delhi	0.42	3.67	0.05	1.00	0.10	3.67	0.05	0.00
8	Goa	2.00	20.66	17.72	66.00	2.31	20.66	17.72	65.99
9	Gujarat	156.60	146.54	206.96	165.60	160.58	140.91	206.96	164.71
10	Haryana	75.00	53.51	60.48	67.00	78.80	53.51	60.48	65.68
11	Himachal Pradesh	110.00	100.43	134.57	101.00	94.76	99.74	134.57	100.95
12	Jammu & Kashmir	0.00	0.00	0.00	19.00	0.00	0.00	0.00	19.00
13	Jharkhand	100.00	70.32	63.83	25.00	97.75	70.32	63.83	22.05
14	Karnataka	309.07	165.85	199.90	170.00	297.40	164.55	199.90	130.43
15	Kerala	136.11	272.72	67.18	66.50	151.46	258.84	67.18	65.29
16	Madhya Pradesh	70.73	155.01	208.50	225.00	69.96	150.67	208.50	194.92
17	Maharashtra	265.02	177.23	137.64	58.00	277.85	177.01	137.64	56.75
18	Manipur	56.44	54.71	32.60	30.50	54.69	54.39	32.60	30.36
19	Meghalaya	61.00	35.70	43.41	10.00	69.70	33.61	43.41	9.68
20	Mizoram	85.00	22.11	39.53	20.50	40.06	20.57	39.53	19.96
21	Nagaland	6.80	44.65	46.20	29.00	23.24	44.65	46.20	27.92
22	Odisha	219.81	233.22	291.76	180.50	220.97	231.51	291.76	179.89
23	Puducherry	5.70	10.00	12.73	10.50	5.34	10.00	12.73	9.88
24	Punjab	105.00	113.77	256.66	141.00	95.17	113.24	256.66	140.72
25	Rajasthan	130.10	215.49	107.16	285.00	126.30	213.85	107.16	284.99
26	Tamil Nadu	230.00	210.24	119.83	231.00	214.86	210.24	119.83	230.74
27	Telangana	0.00	0.00	47.30	70.00	0.00	0.00	47.30	69.06
28	Tripura	0.00	0.00	0.00	5.00	0.00	0.00	0.00	0.00
29	Uttar Pradesh	287.01	289.53	247.37	298.00	295.47	284.35	247.37	301.14
30	Uttarakhand	85.70	87.84	169.25	189.24	91.03	85.90	169.25	183.55
31	West Bengal	200.00	170.00	283.50	450.00	195.00	134.10	283.50	448.74
32	A & N Islands	2.00	9.53	14.61	2.00	1.00	9.53	14.61	1.40
33	NHAI	22,808.97	20,572.29	23,224.92	72,114.59	12,710.97	20,514.40	18,957.21	53,394.00
34	BRO	490.00	374.00	237.00	0.00	442.73	355.94	213.83	112.43
35	SARDP-NE	1,845.00	2,994.00	3,000.00	4,000.00	1,825.69	3,009.27	2,843.33	3,814.37
36	LWE	1,075.00	910.00	1,024.00	1,200.00	1,048.17	897.00	1,014.59	595.94
37	EAP	6.00	84.50	451.00	600.00	0.69	42.00	251.14	456.31

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